

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.117 IA/254(AHM)2021
ITEM No. 118 IA/255(AHM)2021
ITEM No. 119 IA/304(AHM)2021 in
CP(IB) 503 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Huhtamaki PPL Ltd

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

Order delivered on: 20/03/2023

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Salil M Thakore, Ld. Advocate a.w. Mr. Nihar
Thakkar, Ld. Adv. (for RP)

For the Respondent

: Ms. Hirva Dave, Ld. Advocate

ORDER

IA/254(AHM)2021, IA/255(AHM)2021, and IA/304(AHM)2021

Learned Advocate Ms. Hirva Dave appears for the Respondents and states that the matter is pending before the Hon'ble Supreme Court and the order has been reserved but not yet pronounced.

List all IAs for hearing before the Regular Bench on 13.06.2023.

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA
MEMBER (JUDICIAL)**

Rajeev